

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH: 'SMC-1' NEW DELHI**

**BEFORE SHRI R. K. PANDA, ACCOUNTANT MEMBER
AND
MS SUCHITRA KAMBLE, JUDICIAL MEMBER**

**ITA No. 1657/DEL/2019 (A.Y 2015-16)
(THROUGH VIDEO CONFERENCING)**

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| Sumeet Kaur Kohli BF-32, Tagore Garden, New Delhi AFZPK8739G (APPELLANT) | Vs | ITO Ward-45(3) New Delhi (RESPONDENT) |
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| Appellant by | Ms. Khushboo Arora, CA |
| Respondent by | Sh. Ajay Kumar, Sr. DR |

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| Date of Hearing | 14.01.2021 |
| Date of Pronouncement | 14.01.2021 |

ORDER

PER SUCHITRA KAMBLE, JM

This appeal is filed by the assessee against the order dated 24/12/2018 passed by CIT(A)-15, New Delhi for Assessment Year 2015-16.

2. Before us, the assessee has moved an application wherein it is submitted that the assessee is interested to resolve the pending issue through Direct Tax “ Vivad se Vishwash Scheme” (VSV) Act, 2020, and has filed Declaration Form No. 1 & 2 but the authorities have not yet granted Certificate in Form No. 3.

3. In view of the aforesaid facts and after considering the submissions of the assessee, we dismiss the appeal of assessee as withdrawn subject to a caveat that in case the dispute relating to tax arrears for the captioned assessment year is not ultimately resolved in terms of the aforesaid Act, the assessee shall be at liberty to approach the Tribunal for reinstatement of the appeal and the Tribunal shall consider directions the appeal of the assessee is dismissed as withdrawn.

4. In the result, appeal of the assessee is dismissed.

Order pronounced in the Open Court in presence of both the parties on this 14th Day of JANUARY, 2021.

**Sd/-
(R. K. PANDA)
ACCOUNTANT MEMBER**

**Sd/-
(SUCHITRA KAMBLE)
JUDICIAL MEMBER**

Dated : 14/01/2021.

R. Naheed

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT NEW DELHI

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| Date of dictation | 14.01.2021 |
| Date on which the typed draft is placed before the dictating Member | 14.01.2021 |
| Date on which the typed draft is placed before the Other Member | 14.01.2021 |
| Date on which the approved draft comes to the Sr. PS/PS | 14.01.2021 |
| Date on which the fair order is placed before the Dictating Member for pronouncement | 14.01.2021 |
| Date on which the fair order comes back to the Sr. PS/PS | 14.01.2021 |
| Date on which the final order is uploaded on the website of ITAT | 14.01.2021 |
| Date on which the file goes to the Bench Clerk | 14.01.2021 |
| Date on which the file goes to the Head Clerk | |
| The date on which the file goes to the Assistant Registrar for signature on the order | |
| Date of dispatch of the Order | |